

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/7770/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 12th September, 2022.

Sub:- **Charge Hand over.**

Ref:- Your letter No. DJCH. I-5/2022/2389 Dated 08.09.2022

Sir,

With reference to the above, I am directed to inform you that **you have been allowed to hand over charge to the Additional District and Sessions Judge, Chirang, Kajalgaon before proceeding on earned leave** for 8 days w.e.f. 22.09.2022 to 29.09.2022 with station leave permission, from the evening of 21.09.2022, after Court's work, till the morning of 30.09.2022.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/7771/A, dated , 12-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)